

**आयकर अपीलीय अधिकरण “ए” न्यायपीठ पुणे में ।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL “A” BENCH, PUNE**

**BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER**  
**AND**  
**SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER**

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1	2643/PUN/2016	M/s. Ajay Construction, S. No. 255/1-2/2, Ashiyana Park-II, Opp. Gaikwad Petrol Pump, Aundh, Pune-411007  PAN : AACFA0828J	The ACIT, Circle-2(2), Pune	2007-08
2	2644/PUN/2016	M/s. Ajay Construction, S. No. 255/1-2/2, Ashiyana Park-II, Opp. Gaikwad Petrol Pump, Aundh, Pune-411007  PAN : AACFA0828J	The ACIT, Circle-2(2), Pune	2008-09
3	1181/PUN/2017	Shri Kiran Laxminarayan Mantri, Mantri Constructions, Rajiv Gandhi Chowk, Latur  PAN : AAVPM0197R	ACIT, Circle-Latur	2009-10
4	1110/PUN/2019	Dr. Nayan Jaiwant Nayak, 10, Vasumati Apartment, 13, Pushpak Park, Baner Road, Aundh, Pune- 411007  PAN : AANPN7390R	ITO, Ward-11(2), Pune	2014-15
5	378/PUN/2020	Gajendra Dattatraya Pawar, 366, Somwar Peth, Narpatgiri Chowk, Pune- 411002  PAN : AFEP7678E	DCIT, Central Circle- 1(1), Pune	2010-11

Assessee by	Sl. No. 1 & 2 - Shri Kishor Phadke, Sl. No. 3 – Shri Vardhaman L. Jain, Sl. No. 4 – Shri Rajeeva Kulkarni & Sl. No. 5 – Shri Suhas P. Bora
Revenue by	Shri S.P. Walimbe
Date of hearing	15-10-2020
Date of pronouncement	15-10-2020

**आदेश / ORDER****PER BENCH :**

These bunch of five appeals by different assesseees for the various assessment years mentioned in the caption are directed against the orders of Commissioner of Income Tax (Appeals).

2. We find that all the assesseees wish to withdraw the appeals in view of having filed applications under Vivad Se Vishwas Scheme.
3. The Id. DR has no objection in case all the assesseees wish to withdraw the appeals.
4. In view of the request made by the assesseees all the appeals are dismissed as withdrawn.

Order pronounced in the open court on 15<sup>th</sup> October, 2020.

Sd/-  
(Inturi Rama Rao)  
ACCOUNTANT MEMBER

Sd/-  
(S.S. Viswanethra Ravi)  
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 15<sup>th</sup> October, 2020.

RK

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A) concerned
4. आयकर आयुक्त / The CIT concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,  
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

// True Copy//

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary,  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune